

- (a) whether it is a fact that there are many additional schemes implemented/ongoing through ICDS;
- (b) if so, the details thereof;
- (c) whether the States are proposed/used to monitor the above scheme;
- (d) whether there is any provision for administrative staff and funds for these schemes;
- (e) if not, whether steps will be taken to introduce budget for meeting the administrative expenses; and
- (f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme providing a package of following six services:-

- i. Supplementary nutrition,
- ii. Pre-school non-formal education,
- iii. Nutrition & health education,
- iv. Immunization,
- v. Health check-up and
- vi. Referral services

Services at (iv), (v) and (vi) are provided in convergence with health system. No separate scheme(s) are running through ICDS Scheme.

(b) to (f) Do not arise.

Making ICDS more comprehensive and effective

†1966. SHRI KAPTAN SINGH SOLANKI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has formulated any plan to make the integrated Child Development Services more comprehensive and effective;
- (b) if so, the details thereof;
- (c) whether malnutrition of children is rising in the country inspite of running such schemes; and
- (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) In order to make the implementation of integrated Child

† Original notice of the question was received in Hindi.

Development Services (ICDS) Scheme comprehensive and effective, Government has taken various initiatives which include Universalisation of the Scheme with special focus on SC/ST and Minority habitations, directions to States/UTs to operationalise the sanctioned Anganwadi Centres-Mini-Anganwadi Centres immediately, revision in cost norms of existing interventions including Supplementary Nutrition, revision in Nutrition and Feeding norms of Supplementary Nutrition. In addition to this Government has also introduced provision of flexi fund at Anganwadi Centre level, World Health Organization [WHO] Growth standards to ensure growth monitoring and provision of uniform and badges for Anganwadi Workers and Helpers.

(c) and (d) The problem of malnutrition is not only the result of single cause but is multifaceted, acting singly or in combination with other complex factors, the determinants of which include health care, poor sanitation and safe drinking water, illiteracy, poverty, food availability etc. Early marriage of girls, teenage pregnancies resulting in low birth weight of new norms, poor breast feeding and poor complementary feeding practices, ignorance about nutritional needs of infants and young children and repeated infections further aggravate the situation.

As per the findings of National Family Health Survey [NFHS], the level of malnutrition amongst children below 3 years has declined from 42.7% in 1998-99 [NFHS-2] to 40.4% in 2005-06 [NFHS-3]. As per NFHS-3 Survey, the level of malnutrition amongst children below 5 years is 42.5%.

Nutritional programmes

1967. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(c) whether Government is aware that more than 40 per cent of children in the country are suffering from malnutrition and are underweight;

(b) if so, the details thereof, State-wise;

(c) the immediate short and long term nutritional programmes undertaken by Government, so far and proposed to take in future; and

(d) the list of programmes for NER States with implementing agencies and the number of beneficiaries?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) As per National Family Health Survey-3 in 2005-06, 42.5% children below the age of five years are underweight. State-wise details are given in the Statement (See below).

(c) and (d) Government is implementing various interventions for improving the nutritional status of people in the country/including NER States.